Unauthorised Encroachment of DDA land Near Vasant Continental, New Deibi

6545. SHRI C.M. NEGI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Government are aware that a huge chunk of prime land has been girdled around by barbed wire fencing in the vicinity of Vasant Continental, New Delhi:
 - (b) if so, the reason therefor; and
- (c) the steps taken or proposed to clear the encroachment?

THE MINISTER OF URBAN DEVEL-OPMENT (SHRI MURASOLI MARAN): (a) to (c). Delhi Development Authority has reported that it has fenced the Government land in the vicinity of Vasant Continental Hotel, Placed at its disposal for protecting the same, and for its development. No fresh encroachments have ben reported there.

DAK Forest for Silk Production

6546. SHRI C.M. NEGI: Will the Minister of TEXTILES be pleased to state:

- (a) whether Government are aware that Khirsu Block of Pauri Garhwal in Uttar Pradesh is one of the Biggest oak (Bainjh) forest in the world:
- (b) if so, whether Government are contemplating to set up projects for production of Oak and Tsar Silk in this region;
 - (c) if so, the details thereof; and
- (d) if not, the steps being taken to utilise the vast Oak Forest for Silk production?

THE MINISTER FOR TEXTILES AND MINISTER OF FOOD PROCESSING IN- DUSTRIES (SHRI SHARAD YADAV): (a) Uttar Pradesh has total area of 3.00.000 H.A. of oak flora distributed in Garhwal Pithoragarh, Chamoli, Uttarkashi, Tehri, Nainital and Almora, which covers Khirsu Block also.

(b) to (d). Realising the availability of extensive oak plantation in Uttar Pradesh including Garhwal regions, the Central Silk Board in coordination with the Department of Sericulture. Uttar Pradesh is conducting a detailed survey to identity the specific villages for development of oak tasar/culture in the State. The Central Silk Board has already established a Regional Tasar Research Station for extending necessary Research and Development and extension support to the oak tasar industry in the State.

Import of Drugs Which are Manufactured in India

6547. SHRILOKNATH CHOUDHURY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) types of drugs which are being allowed to be imported into the country under the provisions of Drugs and Cosmetics Act;
- (b) whether such drugs or medicines. both allopathic and homoepathic, which are already being manufactured in this country, are also allowed to be imported; and
 - (c) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) The life saving and anti cancer drug preparations are permitted to be imported under list 3 Appendix 6 of Import and Export Policy (Vol-I), published by the Government of India, Ministry of Commerce. The Drugs and Cosmetics Act is essentially a legislation to control the quality of drugs.

(b) and (c). The life saving drugs and anti cancer preparations which are not manufactured in the country or are not produced in adequate quantity to meet the requirements of country are allowed for import under Open General Licence by the Chief Controller of Imports and Exports, Ministry of Commerce.

Edible Oil to Vanaspati units

6548 SHRI RAMDAS SINGH: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) the criteria and norms laid down for allocating imported edible oils to vanaspati industry; and
- (b) the details of Vanaspati units to whom imported edible oil is proposed to be given, during this year and the Vanaspati unit black-listed, if any?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) and (b). During the Current Year, no allocation of imported oil is being made to Vanaspati industry.

[Translation]

Development of Mand Area in Punjab

- 6549. S. ATINDER PAL SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) whether 'Town and Country Planning Wing' of Punjab has formulated any scheme for the development of Mand area and the areas between and around the Beas and Sutlei rivers:
 - (b) if so, the details of the scheme;
- (c) the amount estimated to be spent on the scheme:

- (d) whether the work on the scheme is likely to commence during the financial year 1990-91:
- (e) if so, the allocations made to the Punjab Government for this purpose;
- (f) if not, when the work is likely to commence on the scheme and the reasons for delay in this regard?

THE MINISTER OF URBAN DEVEL-OPMENT (SHRI MURASOLI MARAN): (a) to (f). The details are being gathered and will be laid on the table of the House.

[English]

Navigational Lock Gate at Farakka

6550. SHRI ZAINAL ABEDIN: Will the Minister of WATER RESOURCES be pleased to state:

- (a) in which year the navigational lock gate at Farakka was commissioned:
- (b) whether it is being utilised for navigation purpose since its commissioning; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) 1987.

- (b) Yes, Sir.
- (c) Does not arise.

Farakka Barrage Project

- 6551. SHRI ZAINAL ABEDIN: Will the Minister of WATER RESOURCES be pleased to state:
- (a) whether new works have been considered necessary for the safety and